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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/30/2016  
NAME OF THE PETITIONER(S) : N.Kannan  
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others  
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. SIVAKUMAR

R<sub>1</sub>, R<sub>2</sub>, R<sub>3</sub> & R<sub>5</sub>



① M. ROUSHAN ATIR

Respondent



For CIBS VISHNU

**ORDER**

Counsels representing both the parties are present and prayed for time to file written submissions. Time is enlarged at request. Put up on 07.02.2018.

sd -

**S VIJAYARAGHAVAN)**  
Member(Technical)

sd -

**(K ANANTHA PADMANABHA SWAMY)**  
Member(Judicial)